

**Supplementary Constitution of Benches at Lucknow Bench of the
Court with effect from 19th of November, 2012**

1	Hon. Uma Nath Singh, J. Hon. V.K. Dixit, J.	<p>(a) Fresh Public Interest Litigation (except assigned matters), Special Appeals, Environmental Matters, Writs relating to Land Acquisition, Writs relating to Tolls on River Bridge in U.P., and Writs relating to Mines and Minerals for Orders, Admission and Hearing including Bunch cases, AND (b) Fresh Misc. Writs from 01-01-2010 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Starting from the oldest cases of the above category for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>
2	Hon. Rajiv Sharma, J. Hon. Vinay Kumar Mathur, J.	<p>Fresh Service Writs and the Writs arising out of proceedings u/s 29 of State Financial Corporation Act and Listed Misc. Writs starting from the oldest upto 31-12-2009 for Orders, Admission and Hearing including Bunch cases.</p> <p><u>At 2:00 p.m.</u> : Cases of the above category starting from oldest for Orders, Admission and Hearing including Bunch cases.</p> <p><u>Thereafter</u> : Final Hearing of the matters starting from oldest of this category.</p>

**BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE
12-11-2012**